Misuse of funds in Maulana Azad Education Foundation

3320. SHRI PARVEZ HASHMI: Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) whether Government has received complaints of misuse of funds in Maulana Azad Education Foundation during 2000 to 2005;

(b) whether CBI has registered a case of misuse of funds;

(c) if so, the details of FIR registered by CBI or other investigating agency;

(d) the names of persons against whom FIRs have been registered and the total amount of misused fund; and

(e) the action taken by Government against those officials?

THE MINISTER OF STATE OF THE MINISTRY OF MINORITY AFFAIRS (SHRI SALMAN KHURSHEED): (a) to (c) Based on a writ petition, CWP No. 5396/2003, filed in the Hon'ble High Court of Delhi, alleging irregularities in the release of Funds to Non-Government Organizations (NGO) by the Maulana Azad Education Foundation (MAEF), the CBI was directed by the Hon'ble High Court to investigate the matter.

The CBI registered two cases bearing FIR No. RC.AC.3/2006 A 0003 dated 17.08.2006 against Alp Sankhayak Maridul Girls Inter College Shiksha Samiti, Pilibhit and RC.AC.3/2006 A0004 dated 17.08.2006 against Gandhi Rural Welfare Trust and its office bearers.

(d) The persons against whom FIRs were lodged by the CBI are : Smt. Maneka Gandhi, Dr. F.U. Siddiqui, Shri Tara Chand Pandey, Shri Vijay Kumar Gupta and Dr. Vijay Sharma. The total amount of misused fund was Rs. 14,55,000/-

(e) After completion of investigation by the CBI, final report under section 173 Cr.P.C. for closure of the case registered *vide* FIR No. RC.AC.3/2006 A0004 against Smt. Maneka Gandhi and Others, has been filed in the court of the Hon'ble Special Judge at Patiala House Court, New Delhi by the CBI on 17.12.2009. In respect of FIR No. RC.AC.3/2006 A 0003 legal notice has been served by the MAEF on Shri Vijay Kumar Gupta for recovery of assets.

Allocation/utilization of funds

3321. SHRI MOHAMMED ADEEB: Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) the details of the funds allocated to the Ministry during the last three years and the current year, year-wise;

- (b) the details of the funds spent as well as unspent during the above period, year-wise;
- (c) the reasons for not spending the whole amount; and
- (d) the steps taken/being taken to ensure full utilization of allocated funds?

THE MINISTER OF STATE OF THE MINISTRY OF MINORITY AFFAIRS (SHRI SALMAN KHURSHEED): (a) to (d) Details showing the funds allocated to the Ministry, funds spent as well as unspent funds and the reasons for not spending the whole amount during the last three years alongwith the funds allocated for 2010-11 is given in Statement (*See* below). Preparatory work has been initiated for achieving higher utilization of the budget allocation during 2010-11.